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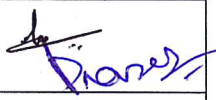
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | IA No.125,282 & 124/2018 in<br>CP(IB) No.49/7/HDB/2017 |
| NAME OF THE COMPANY              | United Seamless Tubular Pvt Ltd                        |
| NAME OF THE PETITIONER(S)        | Indian Bank  |
| NAME OF THE RESPONDENT(S)        | United Seamless Tubular Pvt Ltd                        |
| UNDER SECTION                    | 7 of IBC   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)                                | Designation        | E-mail & Telephone No. | Signature  |
|---|--------------------|------------------------|--|
| R. Raghunandan Rao<br>Challa Gunaranjan<br>M. Sridhar | Sr. Adv.<br>Adv/s. | 9603488093             |  |
| DVAS Ravi Prasad                                      |                    |                        |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

H. Rajesh Kumar.

Advocate

900029 29 70



**ORDER**

IA No. 125 & 282/18, are listed today for orders.

List it again on 28.09.2018 for orders.

  
Member(Judl)

Pavani